

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

DATE: 3<sup>rd</sup> March, 2015  
Time: 10:30 AM

**HON'BLE JUSTICE DR. P. Jyothimani**  
JUDICIAL MEMBER

**HON'BLE MR JUSTICE U.D. Salvi**  
JUDICIAL MEMBER

**HON'BLE Prof. A.R. Yousuf**  
EXPERT MEMBER

**HON'BLE MR. Bikram Singh Sajwan**  
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 61/2015 & M.A.No.201/2015.	Sanjay Grover & Ors. Vs. DLF Ltd. & Ors.	S. Yamunah Nachiar Adv. For the Applicant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No. 2/2015 & M.A.No.1/2015.	Anand Arya Vs. U.O.I. & Ors.	Ms. Reena George & Mr. Kartik Prasad, Adv. For the Applicant.  Ms. P.B. Singh, Adv. For R-1. Mr. Raman Yadav, Adv. & Dalsher Singh, Adv. Ms. Azma Praveen, Adv. Ms. Savitri Pandey, Adv. For R-2.	
3.	Original Application No. 60/2014 & M.A No. 125/2014 & M.A No. 641/2014.	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA) Vs. Union of India & Ors.	Mr. M.L. Lohoty, Sr. Adv. along with Ms. Gargi Bhatta, Adv. for Applicant.  Mr. Vivek Chib, Adv. for R – 1. Mr. Dhruv Tamta, Adv. for R - 2 Mr. Ravi Gupta, Sr. Adv., Alongwith Mr. Pawanjit S. Bindra, Adv. & Ms. Iti Sharma, Adv. for R – 3 Ms. Puja Kalra, Adv. for R – 4 Mr. N.P. Singh, Adv. for R – 5 Ms. Puja Kalra, Adv. For SDMC.	
<b>FOR HEARING</b>				
4.	Original Application No. 270/2013.	K.C. Bhargava & Ors. Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant.  Mr. Vikas Malhotra, Adv. for R – 1 Mr. B.V. Niren, & A.K.Prassad Adv. for R - 2 Mr. Vivek Kr. Tandon, Adv. for R – 3 Ms. Sakshi Popli, Adv. for R – 4 Mr. Anuj Tyagi & Ms. Anindita Barman, Adv. for R - 5 Mr. Lalit Mathur, Adv. for R - 6	

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